

# Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to Bihar Legislative Assembly (name of the House)

From 79 Singhsheera Constituency (Name of the Constituency)

I, Ramesh Rishidav son/daughter/wife of Sri. Rakesh Rishidav

Aged 47 years, resident of Tola Gopalpur, Vill- Sripur Raut P.O. P.S. Kumaikand Dist- Madhepura

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Janata Dal (U) (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>Ramesh Rishidav</u>	<u>AKRPR9741C</u>	<u>2015-16 (F.Y)</u>	<u>657846.00</u>
2.	Spouse <u>Smt. Kamal Kymar Bhatti</u>	<u>BJWPB7606P</u>	<u>2015-16 (F.Y)</u>	<u>576510.00</u>
3.	Dependent 1 <u>Yashwant Raj 6/8 Y</u>	<u>X</u>	<u>X</u>	<u>X</u>
4.	Dependent 2 <u>Rajlaxmi 8/2 Y</u>	<u>X</u>	<u>X</u>	<u>X</u>
5.	Dependent 3 <u>Aniket Raj 1/2 Y</u>	<u>X</u>	<u>X</u>	<u>X</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>Nil</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>Nil</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>Nil</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>Nil</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>Nil</u>

(c) Punishment imposed:

No

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of immovable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	542500	645000	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts) Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	22114300 716800 852746.25 9174.00 2256500	290673.28 S.B.I Patna - 61368.78 S.B.I Ranchi - 41712.00	Nil	Nil	Nil
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC Policy (4) 980156.00 S.B.I Life (4) 554401.00	LIC Policy (1) 140160.00 SBI Life (2) 395000.00	LIC Policy 237318.00	LIC Policy 25853	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Loan given to wife for purchase of land 1334590.00 Cash - 600000.00				
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	2005 9617270 2003 - 2081 433992.70 2016 12302600				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold - 7400000	Gold - 18050000			



(vii)	Any other assets such as Certificate of Claims/interest	12150.00			
	Rifle & Pistol	110000.00			
(ix)	Gross Total value	653226.46	1139488.26		

### 3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> Location(s) - Klesra - 6248 Survey number(s) - 705-4-110 Area (Total measurement in acres) - 754-410 Whether inherited property (Yes or NO) - Kato No - 1658 Date of purchase in case of self acquired property - Vill - Bulo Kalo Cost of Land (in case of purchase) at the time of purchase - 10 Katta Any investment on the land by way of development, construction etc. Approximate Current market value	4.46 Ac Yes Nil Nil Nil 395000.00	Nil Gift from Father 17.11.2006 Nil Nil 283000.00			
(ii)	<u>Non-Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value	Nil Nil Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil			
(iii)	<u>Commercial Buildings</u> (including apartments) Location(s) Survey number(s) Built up Area (Total measurement in sq. ft.)	Nil Nil Nil	Nil Nil Nil			

	Whether inherited property (Yes or NO)	Nil	Nil			
	Date of purchase in case of self acquired property	Nil	Nil			
	Cost of property (in case of purchase) at the time of purchase	Nil	Nil			
	Any Investment on the property by way of development, construction etc.	Nil	Nil			
	Approximate Current market value	Nil	Nil			
(iv)	<b>Residential Buildings</b> (including apartments,) - Location(s) - Survey number(s)	Total - Gopidpur - 100 Dhar Nil - Slipper Road - 100 Dhar Kumarkesari - 100 Dhar Gopalpur - 100 Dhar		Machhapur - 100 Dhar Nil - 100 Dhar Kumarkesari - 100 Dhar Gopalpur - 100 Dhar		
	Area (Total measurement in sq. ft.)	100 Dhar	4600/2723			
	Built up Area (Total measurement in sq. ft.)	100 Dhar	1152/Nil			
	Whether inherited property (Yes or NO)	Yes	No			
	Date of purchase in case of self acquired property	N/A	20.2.08 4.12.13			
	Cost of property (in case of purchase) at the time of purchase	Nil	255000.00 5001000.00			
	Any Investment on the land by way of development, construction etc.	Nil	Building 495000.00			
	Approximate Current market value	60000.00	5681000.00			
(v)	Others (such as interest in property)	Nil	Nil			
(vi)	Total of Current Market Value of (i) to (v) above	60000.00	5681000.00			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) SBI Rajendra Nagar Patna	445377.00				
	Name of Bank or FI LIC Loan	632421.00				
	Amount outstanding Car Loan	864167.00				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.	Friend & Relatives	Friends & Relatives			
	Name(s)	390010.00	1130500.00			
	Amount outstanding	Ramesh Reshmi	SBI-1334590.00			
	Nature of loan		cash-600000.00			



	Any other liability				
	Grand total of liabilities				
(ii)	<b>Government Dues:</b> Dues to departments dealing with government accommodation	Nil	Nil		
	Dues to departments dealing with supply of water	Nil	Nil		
	Dues to departments dealing with supply of electricity	Nil	Nil		
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil		
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil		
	Income Tax Dues	Nil	Nil		
	Wealth Tax Dues	Nil	Nil		
	Service Tax Dues	Nil	Nil		
	Municipal /Property Tax Dues	Nil	Nil		
	Sales Tax Dues	Nil	Nil		
	Any other dues	Nil	Nil		
	Grand total of all Govt. dues	Nil	Nil		

(7) Details of profession or occupation:

a. Self.....M. L. A.

b. Spouse.....Bihar Vikash Mitra Raut, Kurumukhand, Machhapura.

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.) P.H.D., M.A (Phil)  
B.N.M.U Machhapura.

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>Ramesh Reshdev</u>
2.	Full postal address	<u>Tola-Gopalpur, Vill-Shepur Raut, Pst P.O.-</u> <u>Kurumukhand, -Machhapura.</u>
3.	Number and Name of the constituency and state	<u>72, SINGHESHWAR.</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>JANITADAL (U)</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>Nil</u>

(c) Total number of Pending cases where the court (s) have taken cognizance		Nil				
5. PAN of		Year for which last Income Tax Return filed		Total Income shown		
(a) Candidate <u>AKRPR 9741C</u>		<u>2015-16 (F.Y)</u>		<u>657846.00</u>		
(b) Spouse: <u>BJWPR 7606 P</u>		<u>2015-16 (F.Y)</u>		<u>576510.00</u>		
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	<u>187087540</u>	<u>23524.8</u>			
B.	Immovable Asset	<u>395000.00</u>	<u>5964000.00</u>			
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	<u>Nil</u>	<u>5256000.00</u> <u>435000.00</u> <u>Development</u>			
(ii)	Approximate Current Market Price of Asset (Total Value)	<u>395000</u>	<u>5964000.00</u>			
7. Liabilities						
(i)	Government dues (Total)	<u>Nil</u>	<u>Nil</u>			
(ii)	Loans from Bank, Financial Institutions and others (Total)	<u>445877.00</u> <u>632421.00</u> <u>864167.00</u>	<u>1130000.00</u> <u>1334570.00</u> <u>60000.00</u>	<u>50582</u> <u>Promissory Note</u> <u>Cash</u>		
8. Highest educational qualification:						
<u>P. H. D, M.A. (Ph.D) B.N.M.U. Madhepura.</u> (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Datna this the 9th day of March 2017.

9/3/17  
9/3/17  
 DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.